

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 03.10.2013

The meeting No.26/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 03.10.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.25/AM-14, dated 26.09.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 26.09.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.26/AM-14 dated 03.10.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 26/84-ALC3/2013

MEETING DATE : 03.10.2013

Case No.:2/26/84-ALC3/2013	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
HQ File :01/84/050/00181/AM14/	RLA File :04/24/040/00270/AM13/	Lic.No/Date:0410143871	Defer Date:

1		05.03.2013	31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM and measurement chart of pocketing fabric in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 31.10.2013.		

2	Case No.:16/15/84-ALC3/2013 HQ File :01/84/050/00093/AM14/	Party Name: FLEXION IMAGING SOLUTIONS PRIVATE LIMITED RLA File :04/24/040/00053/AM14/	Meet No/Date:26/84-ALC3/2013 03.10.2013 Lic.No/Date:0410147180 14.06.2013	Status: Deferred Defer Date: 10.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 10.10.2013.			

	Case No.:3/16/84-ALC3/2013 HQ File :01/84/050/00104/AM14/	Party Name: STAND21 EXPORTS (INDIA) PVT LTD. RLA File :04/24/040/00061/AM14/	Meet No/Date:26/84-ALC3/2013 03.10.2013 Lic.No/Date:0410147507 27.06.2013	Status: Approved										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/55/2013-14/Hos., dated 03.10.2013 as detailed below:-													
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Helmet parts in nomex set of two front pads with foam incorporated and stitched (4, 6,8, 10)</td><td>1200 Nos.</td><td>Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-</td><td>0.05 Sq. meter per piece</td></tr> </tbody> </table>	S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Helmet parts in nomex set of two front pads with foam incorporated and stitched (4, 6,8, 10)	1200 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-	0.05 Sq. meter per piece			
S.No.	Export Product	Export Quantity	Import item	Quantity allowed										
1.	Helmet parts in nomex set of two front pads with foam incorporated and stitched (4, 6,8, 10)	1200 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-	0.05 Sq. meter per piece										

			59" (Ref: 8632 Kermal)	
			Foam for front pads	2 set per piece
			100% Nomex sewing thread 70/3	10 Meter per piece
2.	Helmet parts in nomex set of two rear pads with foam incorporated and stitched new model (4, 6,8, 10,12,14,16 & 18)	1320 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref: 8632 Kermal)	0.11 Sq. meter per piece
			Foam for front pads	2 set per piece
			100% Nomex sewing thread 70/3	13.50 Meter per piece
3.	Helmet parts in nomex top hat with foam incorporated and stitched	1250 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref: 8632 Kermal)	0.05 Sq. meter per piece
			Foam for front pads	1 set per piece
			100% Nomex sewing thread 70/3	2 Meter per piece
4.	Helmet parts in nomex neckroll for helmet IVOS full face with foam incorporated and stitched	750 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref: 8632 Kermal)	0.13 Sq. meter per piece
			Foam for front pads	1 set per

				piece
			100% Nomex sewing thread 70/3	12 Meter per piece
5.	Helmet parts in nomex set of two covers for cheek pads without foam for IVOS full face, new model size 20/25, 30/35, 40/45/50	840 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref: 8632 Kermal)	0.15 Sq. meter per piece
			100% Nomex sewing thread 70/3	16 Meter per piece
6.	Helmet parts in nomex neckrolls for IVOS open face with foam included	500 Nos.	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref: 8632 Kermal)	0.11 Sq. meter per piece
			Foam for front pads	1 set per piece
			100% Nomex sewing thread 70/3	15 Meter per piece
7.	Helmet parts in nomex set of two covers for cheek pads without foam 3 velcros IVOS open face	500 Pair	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue, GSM-230+/-10%, width-59" (Ref: 8632 Kermal)	0.14 Sq. meter per piece
			100% Nomex sewing thread 70/3	15 Meter per piece
8.	Helmet parts in nomex set of padding comfort with foam for IVOS open face	500 Pair	Interlock knitted fabric 50% Aramide 50% Viscose in navy blue,	0.11 Sq. meter per piece

		GSM-230+/-10%, width-59" (Ref: 8632 Kernal)	
		Foam for front pads	2 set per piece
		100% Nomex sewing thread 70/3	5 Meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00105/AM14/	RLA File :04/24/040/00062/AM14/	Lic.No/Date:0410147508 27.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/56/2013-14/Hos., dated 03.10.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Underwear Top long sleeves HSC model in natural & natural color in nomex (XS, S, M)	365 Nos.	Interlock knitted fabric in natural 50% Aramide 50% Viscose GSM-190+/-10%, width-63" (Ref: B256)	0.91 meter	Sq. per piece
			Interlock knitted fabric in natural 50% Aramide 50% Viscose GSM-200+/-10%, width-63" (Ref:	1.30 meter	Sq. per piece

			A895)		
			Interlock knitted fabric in natural 50% Aramide 50% Viscose GSM-250+/- 10%, width-20.9" (Ref: 8652)	0.12 meter per piece	Sq. per
			100% Nomex sewing thread for over stitching 70/2	160 Meter per piece	
2.	Underwear Top long sleeves HSC model in black C295 in 190g & natural color A895 in nomex (S, M, L, XL)	250 Nos.	Interlock knitted fabric in natural 50% Aramide 50% Viscose GSM-200+/- 10%, width-63" (Ref: A895)	1.30 meter per piece	Sq. per
			Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-190+/- 10%, width-70.8" (Ref: C295)	0.91 meter per piece	Sq. per
			Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-260+/- 10%, width-25.6" (Ref: C296)	0.10 meter per piece	Sq. per
			100% Nomex sewing thread for over stitching 70/2	160 Meter per piece	
3.	Underwear Top long sleeves HSC model in	200 Nos.	Interlock knitted fabric in natural 50% Aramide 50%	1.30 meter per	Sq. per

	black & natural color with Porche embroidery in nomex (S, M, L, XL, XXL, XXXL)		Viscose GSM-200+/-10%, width-63" (Ref: A895)	piece	
			Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-190+/-10%, width-70.8" (Ref: C295)	0.91 meter per piece	Sq. per
			Interlock knitted fabric in black 50% Aramide 50% Viscose GSM-260+/-10%, width-25.6" (Ref: C296)	0.10 meter per piece	Sq. per
			100% Nomex sewing thread for over stitching 70/2	160 Meter per piece	
4.	Underwear Long pants HSC model in natural B256 in 190g & natural color A895 in nomex (XS, S, M, L, XL)	1250 Nos.	Interlock in natural 50% Aramide 50% Viscose fabric, GSM-190+/-10%, width-63" (Ref: B256)	1.20 meter per piece	Sq. per
			Interlock in natural 50% Aramide 50% Viscose fabric, GSM-200+/-10%, width-63" (Ref: A895)	0.60 meter per piece	Sq. per
			100% Nomex sewing thread for over stitching 70/2	200 Meter per piece	
5.	Balaclavas Top fit large size made in nomex fabric	1000 Nos.	Jersey nomex in natural color 50% Aramide 50%	0.14 meter	Sq. per

	in natural white		Viscose fabric, GSM-140+/-10%, width-59” (Ref: 7122/NAT)	piece
			100% Aramide Cote 1x1 in natural rib fabric, GSM-210+/-10%, width-65” (Ref: 8635)	0.39 Sq. meter per piece
			100% Nomex sewing thread for over stitching 70/2	110 Meter per piece
6.	Balaclavas Top fit small size made in nomex fabric in natural white	400 Nos.	Jersey nomex in natural color 50% Aramide 50% Viscose fabric, GSM-140+/-10%, width-59” (Ref: 7122/NAT)	0.14 Sq. meter per piece
			100% Aramide Cote 1x1 in natural rib fabric, GSM-210+/-10%, width-65” (Ref: 8635)	0.39 Sq. meter per piece
			100% Nomex sewing thread for over stitching 70/2	110 Meter per piece
7.	Balaclavas Top fit large size made in nomex fabric in black	300 Nos.	Jersey nomex in natural color 50% Aramide 50% Viscose fabric, GSM-140+/-10%, width-59” (Ref: 7122/NAT)	0.14 Sq. meter per piece
			Interlock in black 50% Aramide 50% Viscose	0.37 Sq. meter per

			fabric, GSM-220+/-10%, width-59" (Ref: 8655)	piece
			100% Nomex sewing thread for over stitching 70/2	110 Meter per piece
8.	Balaclavas Top fit small size made in nomex fabric in black	200 Nos.	Jersey nomex in natural color 50% Aramide 50% Viscose fabric, GSM-140+/-10%, width-59" (Ref: 7122/NAT)	0.14 Sq. meter per piece
			Interlock in black 50% Aramide 50% Viscose fabric, GSM-220+/-10%, width-59" (Ref: 8655)	0.37 Sq. meter per piece
			100% Nomex sewing thread for over stitching 70/2	110 Meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

5	Case No.:7/18/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
	HQ File :01/84/050/00128/AM14/	RLA File :04/24/040/00049/AM14/	Lic.No/Date:0410147786 04.07.2013	Defer Date: 17.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 17.10.2013.			

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Case No.:8/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved	
HQ File :01/84/050/00187/AM14/	RLA File :07/24/040/00112/AM14/	Lic.No/Date:0710096872 18.07.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Garment (Dress with panties) made of 100% Polyester printed fabric, GSM-103+/-10% with 100% Polyester dyed fabric, GSM-60+/-10% Style No.CT87116380	5500 Nos.	100% Polyester printed fabric, GSM-103+/-10%	8635 Sq. meter
			100% Polyester dyed fabric, GSM-60+/-10%	3465 Sq. meter
2.	Girls Shirt (Full sleeve) made of 100% Cotton Denim printed fabric, GSM-153+/-10%, Style No.CX87116173	650 Nos.	100% Cotton Denim printed fabric, GSM-153+/-10%	1170 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:1/20/84-ALC3/2013	Party Name: ABHIKRITI IMPEX PVT. LTD.,	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
HQ File :01/84/050/00135/AM14/	RLA File :02/24/040/00055/AM14/	Lic.No/Date:0210192142	Defer Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 24.10.2013.

8	Case No.:14/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved																			
	HQ File :01/84/050/00193/AM14/	RLA File :07/24/040/00162/AM14/	Lic.No/Date:0710097635 21.08.2013																				
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-																						
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Girls Shirt Dress made of 100% Lyocel denim fabric, GSM-197+/-10%, Style No. CX87119241</td><td>5800 Nos.</td><td>100% Lyocel denim fabric, GSM-197+/-10%</td><td>14,268 Sq. meter</td></tr> <tr> <td>2.</td><td>Girls Shirt (Full sleeve) made of 100% Cotton Denim printed fabric, GSM-153+/-10%, Style No.CX87116173</td><td>660 Nos.</td><td>100% Cotton Denim printed fabric, GSM-153+/-10%</td><td>1188 Sq. meter</td></tr> <tr> <td>3.</td><td>Girls Shirt (Full sleeve) made of 100% Cotton yarn dyed fabric, GSM-163+/-10%, Style No. CX87118591</td><td>2400 Nos.</td><td>100% Cotton yarn dyed fabric, GSM-163+/-10%</td><td>5664 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Girls Shirt Dress made of 100% Lyocel denim fabric, GSM-197+/-10%, Style No. CX87119241	5800 Nos.	100% Lyocel denim fabric, GSM-197+/-10%	14,268 Sq. meter	2.	Girls Shirt (Full sleeve) made of 100% Cotton Denim printed fabric, GSM-153+/-10%, Style No.CX87116173	660 Nos.	100% Cotton Denim printed fabric, GSM-153+/-10%	1188 Sq. meter	3.	Girls Shirt (Full sleeve) made of 100% Cotton yarn dyed fabric, GSM-163+/-10%, Style No. CX87118591	2400 Nos.	100% Cotton yarn dyed fabric, GSM-163+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed																			
1.	Girls Shirt Dress made of 100% Lyocel denim fabric, GSM-197+/-10%, Style No. CX87119241	5800 Nos.	100% Lyocel denim fabric, GSM-197+/-10%	14,268 Sq. meter																			
2.	Girls Shirt (Full sleeve) made of 100% Cotton Denim printed fabric, GSM-153+/-10%, Style No.CX87116173	660 Nos.	100% Cotton Denim printed fabric, GSM-153+/-10%	1188 Sq. meter																			
3.	Girls Shirt (Full sleeve) made of 100% Cotton yarn dyed fabric, GSM-163+/-10%, Style No. CX87118591	2400 Nos.	100% Cotton yarn dyed fabric, GSM-163+/-10%	5664 Sq. meter																			

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Case No.:12/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved	
HQ File :01/84/050/00191/AM14/	RLA File :07/24/040/00164/AM14/	Lic.No/Date:0710097813 27.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Gents Shirt (Half Sleeve) made of 85% Cotton 15% Polyester yarn dyed fabric, GSM-118+/-10%, Style No. 101165	12,380 Nos.	85% Cotton 15% Polyester yarn dyed fabric, GSM-118+/-10%	35,407 Sq. meter
2.	Gents Shirt (Half Sleeve) made of 85% Cotton 15% Polyester yarn dyed fabric, GSM-118+/-10%, Style No. 101154	1850 Nos.	85% Cotton 15% Polyester yarn dyed fabric, GSM-118+/-10%	6161 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:10/26/84-ALC3/2013	Party Name: INDUSTRIAL YARN & THREADS (INDIA) PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status : Approved	
HQ File :01/84/050/00189/AM14/	RLA File :06/24/040/00016/AM14/	Lic.No/Date:0610033700 30.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export	Import item	Quantity allowed

10			Quantity		
	1.	Polypropylene twisted sewing thread	26,700 Kgs.	Polypropylene Homo-polymer H200FG	28,035 Kgs. (including 5% wastage)
	2.	Polypropylene assorted fully drawn yarn	17,800 Kgs..	Polypropylene Homo-polymer H200FG	18,690 Kgs. (including 5% wastage)
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

11	Case No.:11/26/84-ALC3/2013	Party Name: NARASIMHA MURTHY.MR(PROP.TECHNO FLEX INDUSTRIES)	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
	HQ File :01/84/050/00190/AM14/	RLA File :07/24/040/00158/AM14/	Lic.No/Date:0710097963 02.09.2013	Defer Date: 31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.			

Case No.:13/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved	
HQ File :01/84/050/00192/AM14/	RLA File :07/24/040/00186/AM14/	Lic.No/Date:0710097962 02.09.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export	Import item	Quantity

12	1.	Ladies Top made of 70% Cotton 30% Nylon lace knitted fabric, GSM-145+/-10%, Style No. IT8756	Quantity 25,500 Nos.	70% Cotton 30% Nylon lace knitted fabric, GSM-145+/-10%	allowed 22,695 Sq. meter
	2.	Ladies Top made of 100% Polyester printed fabric, GSM-75+/-10%, Style No.327483	13,350 Nos.	100% Polyester printed fabric, GSM-75+/-10%	17,222 Sq. meter
The GSM should match in both import and export.					
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

13	Case No.:4/26/84-ALC3/2013	Party Name: ARVIND LIMITED	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
	HQ File :01/84/050/00183/AM14/	RLA File :07/24/040/00167/AM14/	Lic.No/Date:0710098021 03.09.2013	Defer Date: 31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.			

14	Case No.:3/26/84-ALC3/2013	Party Name: THE TRAVANCORE MATS & MATTING CO	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
	HQ File :01/84/050/00182/AM14/	RLA File :10/24/040/00034/AM14/	Lic.No/Date:1010054635 04.09.2013	Defer Date: 31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.			

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Case No.:7/26/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved	
HQ File :01/84/050/00186/AM14/	RLA File :05/24/040/00206/AM14/	Lic.No/Date:0510364484 04.09.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 92% Nylon 8% Spandex printed net knitted fabric, GSM-110+/-10%, Style No. 3P1452	1980 Nos.	92% Nylon 8% Spandex printed net knitted fabric, GSM-110+/-10%	418 Kgs.
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

16	Case No.:9/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
	HQ File :01/84/050/00188/AM14/	RLA File :05/24/040/00209/AM14/	Lic.No/Date:0510365037 09.09.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			
	S.No.	Export Product	Export Quantity	Import item

1.	Girls Dress made of 100% Polyester printed fabric, GSM-104+/-10%, Style No.63131	33,200 Nos.	100% Polyester printed fabric, GSM-104+/-10%	14,608 Sq. meter
2.	Ladies Blouse made of 100% Silk dyed fabric, GSM-60+/-10%, Style No.9507	1000 Nos.	100% Silk dyed fabric, GSM-60+/-10%	2760 Sq. meter.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

17	Case No.:5/26/84-ALC3/2013	Party Name: WILLIAM GOODACRE & SONS INDIA PVT. LTD.,	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Case Added
	HQ File :01/84/050/00184/AM14/	RLA File :10/24/040/00037/AM14/	Lic.No/Date:1010054714 10.09.2013	Defer Date:
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.			

18	Case No.:6/26/84-ALC3/2013	Party Name: SAVI LEATHERS	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
	HQ File :01/84/050/00185/AM14/	RLA File :05/24/040/00189/AM14/	Lic.No/Date:0510365117 10.09.2013	Defer Date: 31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.			

	Case No.:21/26/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
	HQ File :01/84/050/00200/AM14/	RLA File :05/23/040/00249/AM14/	Lic.No/Date:0510365140 11.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Scarf made of 100% Nylon unbleached knitted fabric with embroidery of 100% Cotton thread, GSM-130+/-10%, Style No. 6769	8740 Nos.	100% Nylon unbleached knitted fabric with embroidery of 100% Cotton thread, GSM-130+/-10%	793 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00196/AM14/	RLA File :07/24/040/00197/AM14/	Lic.No/Date:0710098260 12.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Garment (Top) made of 100% Polyester dyed fabric, GSM-75+/-10%, Style No. 90264	6500 Nos.	100% Polyester dyed fabric, GSM-75+/-10%	4160 Sq. meter
2.	Babies Garment (Skirt with Panties) made of 100% Polyester printed fabric, GSM-75+/-10% with 100%	7800 Nos.	100% Polyester printed fabric, GSM-75+/-10%	3666 Sq. meter
			100% Polyester dyed	3510 Sq.

	Polyester dyed fabric, GSM-100+/-10%, Style No.90273		fabric, GSM-100+/-10%	meter
3.	Babies Garment (Dress with Panties) made of 100% Polyester printed fabric, GSM-75+/-10% with 100% Polyester dyed fabric, GSM-100+/-10%, Style No. 90286	6900 Nos.	100% Polyester printed fabric, GSM-75+/-10%	5175 Sq. meter
			100% Polyester dyed fabric, GSM-100+/-10%	5451 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00197/AM14/	RLA File :07/24/040/00199/AM14/	Lic.No/Date:0710098261 12.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Polyester printed fabric, GSM-75+/-10% with 100% Polyester dyed fabric, GSM-100+/-10%, Style No. 90390	10,600 Nos.	100% Polyester printed fabric, GSM-75+/-10%	17,172 Sq. meter
			100% Polyester dyed fabric, GSM-100+/-10%	12,720 Sq. meter
2.	Babies Garment (Dress) made of 100% Polyester printed fabric, GSM-75+/-10% with 100% Polyester dyed fabric, GSM-100+/-10%, Style No. 90360	2100 Nos.	100% Polyester printed fabric, GSM-75+/-10%	2058 Sq. meter
			100% Polyester dyed fabric, GSM-100+/-10%	1533 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

22	Case No.:19/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved									
	HQ File :01/84/050/00198/AM14/	RLA File :07/24/040/00196/AM14/	Lic.No/Date:0710098259 12.09.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table><tr><th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr><tr><td>1.</td><td>Men's Shorts made of 100% Cotton printed fabric, GSM-220+/-10%, Style No. 611714</td><td>10,100 Nos.</td><td>100% Cotton printed fabric, GSM-220+/-10%</td><td>22,018 Sq. meter</td></tr></table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Men's Shorts made of 100% Cotton printed fabric, GSM-220+/-10%, Style No. 611714	10,100 Nos.	100% Cotton printed fabric, GSM-220+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Men's Shorts made of 100% Cotton printed fabric, GSM-220+/-10%, Style No. 611714	10,100 Nos.	100% Cotton printed fabric, GSM-220+/-10%	22,018 Sq. meter									
The GSM should match in both import and export.													
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

Case No.:22/26/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
HQ File :01/84/050/00201/AM14/	RLA File :05/24/040/00215/AM14/	Lic.No/Date:0510365306 12.09.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			

23	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Ladies other Vest of Indian origin with imported embellishment made of 100% Cotton lace dyed knitted fabric, GSM-290+/-10%, Style No.7262149	6650 Nos.	100% Cotton lace dyed knitted fabric, GSM-290+/-10%	1204 Kgs.
The GSM should match in both import and export.					
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

24	Case No.:20/26/84-ALC3/2013	Party Name: ASPINWALL & CO. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Deferred
	HQ File :01/84/050/00199/AM14/	RLA File :10/24/040/00030/AM14/	Lic.No/Date:1010054789 13.09.2013	Defer Date: 31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.			

	Case No.:15/26/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:26/84-ALC3/2013 03.10.2013	Status: Approved
	HQ File :01/84/050/00194/AM14/	RLA File :07/24/040/00202/AM14/	Lic.No/Date:0710098334 17.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 97% Polyester 3% Spandex dyed fabric, GSM-210+/-10% with 70% Cotton 29% Nylon 1% Rayon dyed lace fabric, GSM-125+/-10%, Style No. 90387-BG	10,000 Nos.	97% Polyester 3% Spandex dyed fabric, GSM-210+/-10%	16,400 Sq. meter
			70% Cotton 29% Nylon 1% Rayon dyed lace fabric, GSM-125+/-10%	7000 Sq. meter
2.	Babies Garment (Dress) made of 97% Polyester 3% Spandex dyed fabric, GSM-210+/-10% with 70% Cotton 29% Nylon 1% Rayon dyed lace fabric, GSM-125+/-10%, Style No. 90387-BG	1150 Nos.	97% Polyester 3% Spandex dyed fabric, GSM-210+/-10%	943 Sq. meter
			70% Cotton 29% Nylon 1% Rayon dyed lace fabric, GSM-125+/-10%	437 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/26/84-ALC3/2013

Party Name: INDO-BRITISH GARMENTS PVT.LTD.

Meet No/Date:26/84-ALC3/2013
03.10.2013

Status:
Deferred

HQ File :01/84/050/00195/AM14/

RLA File :05/23/040/00257/AM14/

Lic.No/Date:0510365887
17.09.2013

Defer Date:
31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

Case No.:1/26/84-ALC3/2013

Party Name: PRECISE SEAMLESS

Meet No/Date:26/84-ALC3/2013

Status:

27		APPARELS PVT LTD	03.10.2013	Deferred
	HQ File :01/84/050/00180/AM14/	RLA File :05/24/040/00225/AM14/	Lic.No/Date:0510366707 25.09.2013	Defer Date: 31.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/CLA, New Delhi. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 31.10.2013.			

MANUAL AGENDA CASE

(28)

Case No.292	M/s Gaurav International, Gurgaon
NC 26/AM-14, dt. 03.10.2013	Part File No.01/84/162/071/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510267862 dated 08.07.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Silk dyed woven fabric, GSM-50+/-10%, Style No.00201013	345 Nos.	100% Silk dyed woven fabric, GSM-50+/-10%	883 Sq. meter
2.	Ladies Dress made of 100% Silk dyed woven fabric, GSM-50+/-10%, Style No.00201010	880 Nos.	100% Silk dyed woven fabric, GSM-50+/-10%	2504 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.293	M/s Chiripal Industries Ltd., Ahmedabad
NC 26/AM-14, dt. 03.10.2013	File No.01/84/50/280/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810115374 dated 25.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

(30)

Case No.294	M/s Chiripal Industries Ltd., Ahmedabad
NC 26/AM-14, dt. 03.10.2013	File No.01/84/50/300/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810114745 dated 31.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 31.10.2013.

(31)

Case No.295	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 26/AM-14, dt. 03.10.2013	File No.01/84/162/068/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510357895 dated 24.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 17.10.2013.

(32)

Case No.296	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 26/AM-14, dt. 03.10.2013	File No.01/84/162/280/AM-11/DES-V
Re-fixation of input output norms against Advance Authorization No.0410114215 dated 01.06.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 10.09.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(33)

Case No.297	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 26/AM-14, dt. 03.10.2013	File No.01/84/50/025/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0510321945 dated 10.04.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per amendment sheet issued by CLA, New Delhi as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 69% Cotton 19% Nylon 12% Polyester Embroidery fabric, GSM-140 (Tolerance + or - 10%) (Style No. 9038)	3500 Nos.	69% Cotton 19% Nylon 12% Polyester Embroidery fabric, GSM-140 (Tolerance + or - 10%)	6895 Sq. meter
2.	Ladies Skirt made of 100% Polyester dyed fabric, GSM-95	450 Nos.	100% Polyester dyed fabric, GSM-95 (Tolerance + or -	1710 Sq. meter

	(Tolerance + or - 10%) (Style No. CSWS-6324)		10%)	
3.	Ladies Top made of 100% Polyester dyed fabric, GSM-43 (Tolerance + or - 10%) (Style No.FH131)	6300 Nos.	100% Polyester dyed fabric, GSM-43 (Tolerance + or - 10%)	10,584 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
